

Scooter loans to public sector corporations employees

2730. SHRI L. GANESAN;
SHRI V. GOPALSAMY:

Will the Minister of INDUSTRY be pleased to state:

(a) whether any criteria or guidelines have been fixed to grant the advance loan for purchasing scooters by the employees of public sector corporations;

(b) if so, the details thereof; and

(c) if not the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c) BPE has not issued any specific guidelines in respect of advances by the public sector enterprises to their employees for purchase of scooters etc. The criteria for grant of such advances have to be laid down by the public enterprises themselves.

B.P.E.—Bureau of Public Enterprises.

Constitution of a panel to appointment Executives

2731. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that for the appointment of CMD/Chief Executive a Panel of a few persons was made after the interview held by PESB on 13th September 1985;

(b) whether it is also a fact that while making such a panel some persons, against whom there were serious charges of lapses and corruption have also been included and whereas certain other earlier empanelled persons were left out; and

(c) if so, the facts thereof and what action is being taken or proposed to be taken to enlist proper persons again?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Public Enterprises Selection Board (PESB) took into consideration the performance and integrity of the candidates as reflected in their Confidential Report dossiers. Out of the earlier panel drawn up on 27.8.82 one person was appointed as the Chief Executive and as more than three years have elapsed a fresh panel was prepared.

(c) Does not arise.

2732. [Transferred to the 17th December, 1985.]

Projects awarded to Engineering Project India

2733. SHRI PYARELAL KHANDELWAL: Will the Minister of INDUSTRY be pleased to state:

(a) the number of Projects, in hand awarded to Messrs Engineering Projects India Limited, New Delhi i.e. (i) outside India; and (ii) within the country;

(b) by when these Projects are likely to be completed; and

(c) whether the Engineering Projects India Limited, New Delhi, is trying to get some more projects outside India, if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) There are 25 projects under execution by the Engineering Projects (India) Limited, out of which one is outside the country. The overseas project on hand is likely to be completed by July '86. The others are expected to be completed by the scheduled dates.

(c) The company have submitted certain bids which have not been finalised.

Withdrawal of deposits from M/s. Lohia Machines Limited

2734. SHRI PYARELAL KHANDELWAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether several applicants, who have booked Vespa-XE Scooters with Lohia Machines Limited, Kanpur, have

applied for withdrawals of initial deposit amount;

(b) the number of such applicants who have claimed refund from Lohia Machines Limited, Kanpur, till 31st October, 1985;

(c) how much of the dues have already been refunded;

(d) details of expected yearly production figures for the next five years and the allocation made available for sale, yearly at each selling centre (name of the dealers citywise; and

(e) the reasons for not increasing the production of Scooters?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) 4,03,082.

(c) About Rs. 20 crores.

(d) Estimated production for the 5 years is:

1985	72,000
1986	1,00,000
1987	1,25,000
1988	1,25,000
1989	1,25,000

In addition, Vespa Car Co. Ltd. promoted jointly by Lohia Machines Ltd. and Piaggio & C.S.P.A. of Italy and licensed to manufacture 200,000 two-wheelers per annum, will also supply scooters against the bookings of Lohia Machines Ltd. The company affords vehicles to dealers every quarter broadly in proportion to respective bookings.

(e) The Company is stepping up scooter production as per the scheduled programme.

सरकारी क्षेत्र के उपक्रम

2735. श्री जगदम्बी प्रसाद यादव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 1983-84 में देश के 92 तथा 1984-85 में

84 सरकारी क्षेत्र के उपक्रमों को घाटा हुआ जो क्रमशः 1534.31 तथा 1305.18 करोड़ रुपये था ; और

(ख) प्रधान मंत्री की अध्यक्षता में गठित समिति ने इनका घाटे से बचाने के लिये क्या कार्यवाही की है ?

औद्योगिक विकास विभाग में राज्य मंत्री (श्री एम. अरुणाचलम) : (क) लोक उद्यम सर्वेक्षण 1983-84 के अनुसार सरकारी क्षेत्र के 92 उद्यमों ने कुल मिलाकर 1534.37 करोड़ रुपये का निवल घाटा उठाया है। 1984-85 के अन्तिम आंकड़े अभी उपलब्ध नहीं हैं। किन्तु, केन्द्रीय सरकारी उद्यमों के 1984-85 के उपलब्ध अनन्तिम आंकड़ों के अनुसार 84 उद्यमों ने कुल मिलाकर 1305.15 करोड़ रुपये का घाटा उठाया है।

(ख) प्रधान मंत्री जी की अध्यक्षता में कोई यथा निर्दिष्ट समिति नहीं गठित की गई है। किन्तु डा० अर्जुन सेन गुप्त की अध्यक्षता में "सरकारी उद्यमों के सम्बन्धी नीति की समीक्षा करने के लिये समिति" गठित की गई थी तथा सरकार इस समिति की सिफारिशों की फिलहाल जांच कर रही है।

2736. [Transferred to the 19th December, 1985.]

भारी उद्योगों से जुड़े आनुषंगिक उद्योग

2737. श्री जगदम्बी प्रसाद यादव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत में जापान जैसी कोई योजना नहीं है जिसके अनुसार प्रत्येक बड़े उद्योग के साथ जुड़े आनुषंगिक उद्योगों का जाल होता है तथा वहां गांवों को भी इसकी परिधि में ले लिया जाता है ;

(ख) क्या यह भी सच है कि बिहार अब भी देश का सबसे निर्धन राज्य है जबकि यहां सभी प्रकार के